

DIVISION BENCH
COURT - I

S-10

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/97(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	PSPL STEEL PROCESSORS PRIVATE LIMITED
UNDER SECTION	SUB-SECTION (L) OF SECTION 230

Appearance(via video conference/physically)

Applicant Companies

Ms. Shruti Singania, FCS

Mr. Saurav Jain, Adv.

ORDER

1. Ld. Counsel for the applicant present.
2. Post this matter on **21.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**